

14 crore rupees had also been allotted for the first year in this regard;

(b) whether the State Government had utilised the allotted amount;

(c) whether the remaining amount was made available during the succeeding years under the said scheme and if not, the reasons therefor;

(d) whether the State Government has demanded an additional amount of 11 crore rupees under this scheme for generation of power from solar energy in 800 villages of Ganganagar, Bikaner, Jaisalmer and Barmer and for other programmes; and

(e) whether Government propose to allot the said amount immediately?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) Border Area Development Programme was taken up as a part of Special Areas Programme in the 7th Five Year Plan with an outlay of Rs. 200 crores. A provision of Rs. 40 crores was made in 86-87. Schemes costing Rs. 14.14 crores in respect of Rajasthan were sanctioned during 86-87.

(b) to (e). In November, 1986, it was decided to reorient the Programme so as to confine it to the education sector only. Out of the total 7th Plan allocation of Rs. 200 crores, Rs. 150 crores were transferred to Ministry of Human Resource Development with effect from the financial year 1987-88.

[English]

#### **Ban on Recruitment in Punjab**

2835. SHRI KIRPAL SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether ban has been imposed on

recruitment of clerical and technical services in Punjab;

(b) if so, whether Government are considering to lift this ban; and

(c) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) No, Sir.

(b) and (c). Do not arise.

#### **Expenditure on Foreign Tours of Prime Minister**

2836. SHRI SUDARSAN RAYCHAUDHURI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the expenditure incurred for conducting foreign tour programmes of the Prime Minister during December, 1989 to February, 1990 and December 1988 to February, 1989; and

(b) the amount of expenditure incurred for the security arrangements at home for the Prime Minister during December 1989 to February 1990 and December 1988 to February, 1989?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) The expenditure incurred for conducting foreign tour programmes of the Prime Minister during December, 1988 to February 1989 was Rs. 1,65,96,762/- approximately. The Prime Minister used an IAF plane for his tour to Pakistan and usual TA/DA was paid to the Officers during foreign tours as admissible under the Rules. The Prime Minister did not undertake any tour abroad during December, 1989 to February, 1990.

The Special Protection Group (SPG) is responsible for providing proximate security

to the Prime Minister and the members of his family. SPG also provides security at the residence and the office of the Prime Minister in Delhi. Besides SPG, there are other agencies involved in providing security to the Prime Minister like Delhi Police and the State Police Authorities.

(b) The approximate amount incurred on the salary, wages, travel expenditure and transport of SPG personnel during December, 1989 to February, 1990 was Rs. 94,78,384/- and during December 1988 to February, 1989 was Rs. 81,80,855/-.

### **Mobile Wireless Car Telephones**

2837. DR. K. KALIMUTHU: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to manufacture mobile wireless car telephones; if so, the details thereof; and

(b) whether Government also propose to import such mobile wireless car telephones; if so, the expenditure likely to be incurred in their import?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN): (a) and (b). There are no proposal under consideration at present

[*Translation*]

### **Desert Area Development Programme in Rajasthan**

2838. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of AGRICULTURE be pleased to state.

(a) whether the Central Desert Research Institute has demarcated an area of 400 sq. kilometers of Jaipur, Udaipur, Ajmer

and Sirohi, where desert-like conditions prevail;

(b) whether Government of Rajasthan have submitted a proposal for inclusion of this area under the Desert Area Development Programme; and

(c) if so, the action taken in this regard?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL). (a) The Central Arid Zone Research Institute, Jodhpur has not made any such demarcation. Due to biotic degradation some desertification is occurring in the said region but quantified data are not available.

(b) and (c). The Government of Rajasthan have submitted a memorandum to the National Committee on Drought Prone Areas Programme (DPAP) and Desert Development Programme (DDP) to include 502 villages of 11 Panchayat Samities in the Districts of Udaipur, Ajmer, Jaipur and Sirohi in the Desert Development Programme (DDP) or to start a separate 100 per cent centrally sponsored programme for development of these areas. The National Committee will look into all memoranda submitted by various State Governments. A decision to include new areas under the DDP and DPAP would be taken only after the report of the Committee is submitted to the Government.

[*English*]

### **Soil Conservation Scheme in Catchment Areas of Orissa**

2839. SHRI ANADI CHARAN DAS: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are implementing a Central plan scheme with 100 per cent Central assistance since the Third Five